

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.229- IA/1453(AHM)2023
in
CP(IB)/138(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Indian Bank (Erstwhile Allahabad Bank)
V/s
Manoj N Patel

.....Applicant

.....Respondent

Order delivered on: 07/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Ms. Gauri Sethi, Adv. for Mr. Ravi Pahwa, Adv.
For the PG : Mr. Sandeep Bhatt adv for personal guarantor
For the Corporate Debtor : None
For the Financial Creditor : Ms. Riddhi Vadgama, Adv. for Mr. Ritesh Patadia, Adv.
(Indian Bank)

ORDER

IA/1453(AHM)2023

Learned Counsel for the applicant seeks adjournment,

List for further consideration on 28.06.2024.

Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)